

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

92

CP No. 165/96

IN

OA No. 380/93

New Delhi this the 4th October 1996.

Hon'ble Shri T.N.Bhat, Member (J)

Hon'ble Shri R.K.Ahooja, Member (A)

Lalit Vikram,
S/O Shri S.K.Sharma
R/O H/538, Sarojini Nagar,
New Delhi- 110 023.

.....Petitioner

(By Advocate: None)

Versus

1. Shri K.S.Sharma,
Director General of Door Darshan,

Mandi House,
New Delhi- 110 002.

2. Smt. Kamalini Dutt
Director, CPC
Door Darshan,
New Delhi.

3. Mr. S.Gopalan
Secretary,
Ministry of Information and
Broadcasting
Shastri Bhavan,
New Delhi.

.....Respondents

(By Advocate: Shri B.Lall)

ORDER (Oral)

Hon'ble Shri T.N.Bhat, Member (J)

We have gone through the reply filed by the respondents. Learned counsel for the respondents have stated that the order of the Tribunal has already been complied with and the petitioner has also been offered the post of Floor Assistant. Consequent upon his accepting the offer of appointment, he has already joined his duties w.e.f. 19-9-96 on regular basis. Therefore, this Contempt Petition has to be disposed of. Accordingly, the CP is dismissed and the rule is discharged.

R.K.Ahooja
(R.K.AHOOJA)
M(A)

cc.

T.N.Bhat
(T.N.BHAT)
M (J) 4.10.1996